

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-23/2005/9727/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati, the <sup>th</sup> 25 September, 2023.

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJT/CAO/III/19/7974/2023, dated 20.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 22.09.2023 till the morning of 26.09.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-23/2005/9728/A, dated** , 25-09-23

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rdc